

**The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra):** (a) Yes, Sir.

(b) A statement is laid on the Table of the House [*Placed in Library. See No. LT-4542/65*].

**Release of Left Communists**

182. { Shri S. M. Banerjee:  
Shri Tan Singh:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that some of the Left Communist leaders recently arrested under the D.I.R. have now been released; and

(b) if so, the number of those released during May-June, 1965?

**The Minister of State in the Ministry of Home Affairs (Shri Hathi):** (a) Yes Sir, some left communist members have been released.

(b) 21.

**Whitley Council**

183. { Shri S. M. Banerjee:  
Shri D. C. Sharma:  
Shri R. S. Pandey:  
Shrimati Savitri Nigam:  
Shri Yashpal Singh:  
Shri P. C. Borooah:  
Maharajkumar Vijaya Ananda:

Will the Minister of Home Affairs be pleased to state:

(a) whether Whitley Council at national level has started functioning for Central Government employees; and

(b) if not, the reason therefor?

**The Minister of State in the Ministry of Home Affairs (Shri Hathi):** (a) No.

(b) Some employees organisations had raised certain points about the scheme. They were discussed in a series of meetings held by Home Minister with the employees' organisations in May, 1965. The few points

that remain to be settled are being examined and it is proposed to have further discussions to arrive at an agreement.

**Horror Comics in Delhi**

184. { Shrimati Savitri Nigam:  
Shri M. L. Dwivedi:  
Shri S. C. Samanta:

Will the Minister of Home Affairs be pleased to state:

(a) whether Government are aware that sale of horror comics in the Capital has increased much during the last three months; and

(b) if so, the steps taken in the matter?

**The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra)** (a) No increase in the sale in the Capital during the last three months of the "harmful publications" (popularly known as horror comics) as defined in section 2 of the young Persons (Harmful Publications) Act, 1956, has come to the notice of Government.

(b) Does not arise.

**Fair Price Shops for Police**

185. { Shrimati Savitri Nigam:  
Shri S. C. Samanta:  
Shri M. L. Dwivedi:

Will the Minister of Home Affairs be pleased to state:

(a) whether a fair price shop for Delhi Police has been opened; and

(b) if so, whether such shops are proposed to be opened in other Union territories in the near future?

**The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra):** (a) No separate fair price shop of imported wheat is functioning for Delhi Police. As a welfare measure, however, the Police Department has organised four grocery shops at New Police lines, Old Police lines, Security Police lines and Police Station Parliament Street where articles